GOVERNMENT OF INDIA MINISTRY OF FOOD PROCESSING INDUSTRIES

LOK SABHA

UNSTARRED QUESTION No. 589

ANSWERED ON 28TH NOVEMBER, 2024

PMFME SCHEME IN NORTH-EASTERN REGION

589. SMT. KRITI DEVI DEBBARMAN:

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:-

- (a) the steps taken by the Government to promote the "One District One Product" (ODOP) initiative for enhancing food processing and improving market access for local products under the Pradhan Mantri Formalisation of Micro Food Processing Enterprises (PMFME) scheme in the North-Eastern region, particularly in the tribal-dominated areas;
- (b) the specific measures taken by the Government to ensure equitable distribution of funds and resources for promoting ODOP products under the said scheme in various districts of Tripura;
- (c) the steps taken/being taken by the Government to ensure that tribal and under represented areas receive their fair share of the resources and support; and
- (d) the criteria and other requirements for selecting the projects under the ODOP initiative of the PMFME scheme along with any special provisions for preferential treatment to support entrepreneurs of the local indigenous tribal communities, especially in terms of training, financial assistance?

ANSWER

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES (SHRI RAVNEET SINGH)

(a). Ministry of Food Processing Industries (MoFPI) is implementing a Centrally Sponsored- "Pradhan Mantri Formalisation of Micro Food Processing Enterprises (PMFME) Scheme" for providing financial, technical and business support for upgradation of micro food processing enterprises in the country including North-Eastern region. The scheme is operational for a period of five years from 2020-21 to 2025-26 with an outlay of Rs. 10,000 Crore. The scheme aims to enhance the competitiveness of existing individual micro-enterprises in the unorganized segment of the food processing industry and promote formalization of the sector.

The Scheme primarily adopts One District One Product (ODOP) approach to reap the benefit of scale in terms of procurement of inputs, availing common services and marketing of products. It provides the framework for value chain development and alignment of support infrastructure.

Ministry has approved One District One Product (ODOP) for 726 districts of 35 States / UTs including Minor Forest Produce in 49 districts. Out of which, ODOP has been approved in 122 districts of 8 North-Eastern States. The list is at **Annexure-I**.

- (b) & (c). The funding pattern under the PMFME scheme is 90:10 (Central Share: North-Eastern States Share). No specific funds have been provisioned under the scheme for ODOP. However, preference is given to the ODOP while implementation of various components of the scheme. The State Government of Tripura, being the Nodal Agency for implementation of the scheme, is responsible for distribution of funds and resources for promoting ODOP products under the said scheme in various districts of Tripura including tribal and under represented areas.
- (d). MoFPI approves the ODOP based on the recommendations of State / UT Governments identified by them based on the agriculture production, raw material availability, perishability of the product etc. ODOP is given preference by the State / UT Governments while approving the projects under the scheme. The scheme envisages training of the beneficiaries to meet the requirement of food processing industry and product specific skilling. The details of financial assistance offered to the prospective entrepreneurs under PMFME Scheme to promote ODOP are at **Annexure-II**.

ANNEXURE REFERRED IN REPLY TO PART (a) OF THE LOK SABHA UNSTARRED QUESTION NO. 589 FOR REPLY ON 28.11.2024 REGARDING "PMFME SCHEME IN NORTH-EASTERN REGION"

List of approved ODOP in 122 Districts of 8 North-Eastern States

(i). Arunachal Pradesh:

Sl. No.	District	ODOP
1	Changlang	Arecanut
2	East Kameng	Orange based Products
3	Kamle	Orange based Products
4	Kra Dadi	Large Cardamom
5	Kurung Kumey	Large Cardamom
6	Leparada	Pickle
7	Lohit	Oilseed based products (Mustard, Sesamum etc.)
8	Longding	Ginger based Products
9	Lower Dibang Valley	Ginger based Products
10	Lower Subansiri	Kiwi based Products
11	Namsai	Turmeric
12	Papum Pare-(Yupia)	Turmeric
13	Siang	Large Cardamom
14	Tawang	Chillies
15	Tirap	Millet Based products
16	Upper Siang	Orange based Products
17	Upper Subansiri	Orange based Products
18	East Siang	Jaggery
19	West Siang	Pineapple based Products
20	West Kameng	Apple based Products
21	Anjaw	Large Cardamom
22	Shi Yomi	Kiwi based Products
23	Papum Pare (Capital Complex)	Turmeric
24	Dibang Valley	Kiwi based Products
25	Pakke Kassang	Ginger based Products
26	Lower Siang	Turmeric

(ii). Assam:

Sl. No.	District	ODOP
1	Baksa	Honey
2	Barpeta	Milk based Products
3	Biswanath Charali	Potato based Products
4	Bongaigaon	Turmeric
5	Cachar	Pineapple based Products
6	Charaideo	Rice (soft rice) based products
7	Chirang	Lemon based Products
8	Darrang	Mustard Products
9	Dhemaji	Mustard Products
10	Dhubri	Chilli based Products
11	Dibrugarh	Mustard Products
12	Dima Hasao	Ginger based Products
13	Goalpara	Banana based Products
14	Golaghat	Black Rice based products
15	Hailakandi	Arecanut

16	Hojai	Sugarcane based products (Jaggery etc.)
17	Jorhat	Chilli based Products
18	Kamrup (R)	Banana based Products
19	Kamrup (M)	Pickles
20	Karbi-Anglong	Ginger based Products
21	Karimganj	Arecanut/ Betelnut
22	Kokrajhar	Mushroom
23	Lakhimpur	Piggery (smoked meat)
24	Majuli	Mustard based products
25	Morigaon	Groundnut Products
26	Nagaon	Pickles
27	Nalbari	Rice (Soft and Sticky rice) based products
28	Sivasagar	Rice (Red rice) based products
29	Sonitpur	Jackfruit based Products
30	South Salmara	Cashewnut based products
31	Tinsukia	Citrus Products
32	Udalguri	Potato based Products
33	West Karbi-Anglong	Ginger based Products

(iii). Manipur:

Sl. No.	District	ODOP
1.	Chandel	Ginger based Products
2.	Churachandpur	Pineapple based Products
3.	Imphal East	Pineapple based Products
4.	Imphal West	Fish products
5.	Kakching	Black Rice based Products
6.	Bishnupur	Fish products
7.	Pherzawl	Ginger based Products
8.	Noney	Banana based Products
9.	Senapati	Kiwi based Products
10.	Tamenglong	Orange based Products
11.	Tengnoupal	Bamboo Shoot based Products
12.	Thoubal	Pineapple based Products
13.	Kangpokpi	Turmeric
14.	Ukhrul	Kachai Lemon
15.	Kamjong	King Chilli
16.	Jiribam	Coconut based Products

(iv). Meghalaya:

Sl. No.	District	ODOP
1	East Khasi Hills	Sohiong based Products
2	South West Khasi Hills	Honey
3	Ri-Bhoi	Pineapple based Products
4	East Jantia Hills	Turmeric
5	West Jantia Hills	Turmeric
6	North Garo Hills	Banana based Products
7	East Garo Hills	Pineapple based Products
8	South Garo Hills	Jackfruit based Products
9	Southwest Garo Hills	Pineapple based Products
10	West Khasi Hills	Ginger based Products
11	West Garo Hills	Cashewnut based Products

(v). Mizoram:

Sl. No.	District	ODOP
1	Aizawl	Mizo Chilli
2	Champhai	Passion Fruit based Products
3	Hnahthial	Turmeric
4	Khawzawl	Pineapple based Products
5	Kolasib	Turmeric
6	Lawngtlai	Mango based Products
7	Lunglei	Turmeric
8	Mamit	Turmeric
9	Saiha	Turmeric
10	Saitual	Ginger based Products
11	Serchhip	Pineapple based Products

(vi). Nagaland:

Sl. No.	District	ODOP
1	Dimapur	Pineapple products
2	Kiphire	Kholar (Rajma) products
3	Kohima	Pickle products
4	Longleng	Ginger products
5	Mokokchung	Coffee products
6	Mon	Large cardamom products
7	Peren	Naga King chilly products
8	Phek	Kiwi products
9	Tuensang	Kholar (Rajma) products
10	Wokha	Fish products
11	Zunheboto	Soya bean products

(vii). Sikkim:

Sl. No.	District	ODOP
1	North District	Large Cardamom
2	South District	Ginger based Products
3	West District	Minimally processed Vegetables
4	East District	Redcherry Pepper (Dalley Khorsani)
5	Pakyong	Bakery Snacks Confectionary products
6	Soreng	Meat based products

(viii). Tripura:

Sl. No.	District	ODOP
1	Dhalai	Multiple Fruit Processing
2	Gomti	Multiple Fruit Processing
3	Khowai	Rice based products
4	North Tripura	Tea Products
5	Sipahijala	Milk based product
6	South Tripura	Bakery products
7	Unnakoti	Multiple Fruit Processing
8	West Tripura	Bakery products

ANNEXURE REFERRED IN REPLY TO PART (d) OF THE LOK SABHA UNSTARRED QUESTION NO. 589 FOR REPLY ON 28.11.2024 REGARDING "PMFME SCHEME IN NORTH-EASTERN REGION"

The details of financial assistance offered to the enterprises under Pradhan Mantri Formalisation of Micro Food Processing Enterprises (PMFME) Scheme are as under:

- (i). Support to Individual / Group Category Micro Enterprises: Credit-linked capital subsidy @35% of the eligible project cost, maximum ceiling Rs.10 lakh per unit;
- (ii). Support to SHGs for seed capital: Seed capital @ Rs. 40,000/- per member of SHG engaged in food processing for working capital and purchase of small tools subject to maximum of Rs. 4 lakh per SHG Federation.
- (iii). Support for Common Infrastructure: Credit linked capital subsidy @35% subject to maximum of Rs. 3 crore to support FPOs, SHGs, Cooperatives and any Government agency for setting up of common infrastructure. The common infrastructure will also be available for other units and public to utilize on hiring basis for substantial part of the capacity.
- (iv). *Branding and Marketing Support:* Grant upto 50% for Branding and Marketing to groups of FPOs/ SHGs/ Cooperatives or an SPV of micro food processing enterprises.
- (v). Capacity Building: The scheme envisages training for Entrepreneurship Development Skilling (EDP+): program modified to meet the requirement of food processing industry and product specific skilling.
